

HIGH COURT OF KERALA

by speed post

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Kochi: 682 031
Dated: 08-04-2015

F1- 303/2015

QUOTATION NOTICE No.4/2015

Sealed quotations superscribing 'Quotation for supply of Foreign Books' are invited from the book sellers/publishers for the supply of books in Annexure-1 attached herewith, to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

Quotation offering the maximum discount will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

The rates quoted should be for delivery of books at the office of the Library, High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders. If the books are not supplied within the prescribed time, the order will stand canceled without further notice.

The last date for receipt of quotation is **05/05/2015** at **2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **2.45 PM** on **05/05/2015** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.

Encl: Annexure-1


S. Jagadees
Registrar General
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ANNEXURE-I

Sl. No.	Title	Author	Publisher	Year	Edition	No. of Copies	Dis.% & Price
1	'Constitutional Foundations of Judicial Review'	By Mark Elliot	Hart Publishing Co.	-	2001	1	
2	'Judicial Review and the Constitution'	By Forsyth	Hart Publishing Co.	-	2000	1	